

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE UDHAMPUR

O R D E R

No: 405

Dated: 26.03.2020

Subject: Prevention measures to contain spread of Corona Virus (Covid-19).

In compliance to the circular No.15/GS dated 26.03.2020 issued by Hon'ble High Court of J&K at Jammu, and in supersession to this office orders No.402 & 403 dated 23.3.2020, for hearing of any exceptionally urgent Civil/Criminal matter(s) from the residence(s) of Judicial Officers, the following Judicial Officers of District Udhampur are designated for the said purpose of hearings on the virtual mode only.

(A)

Sr. No.	Name & Designation of Judicial Officer	Hearing dates
1.	Sh. M.L. Manhas, Pr. District & Sessions Judge Udhampur	26 th , 27 th , 28 th , 30 th , 31 st of March 2020, and 1 st & 3 rd of April 2020.
2.	Sh. S.R. Gandhi, Addl. District & Sessions Judge Udhampur	4 th , 6 th , 7 th , 8 th , 9 th , 10 th , 11 th of April 2020.
3.	Sh. M.R. Chak, Chief Judicial Magistrate Udhampur	26 th and 27 th of March 2020.
4.	Mrs. Archana Charak, Sub-Judge Ramnagar	28 th & 30 th of March 2020.
5.	Sh. Ajay Kumar Sharma, Munsiff DMM (T) Udhampur	31 st March 2020 & 1 st of April 2020.
6.	Mrs. Girja Shewan, Munsiff Addl. Special Mobile Magistrate Udhampur	3 rd & 4 th of April 2020.
7.	Mrs. Kanya Singh Andhotra, Munsiff, Udhampur	6 th & 7 th of April 2020.
8.	Miss Priyanka Mahajan, Munsiff Majalta	8 th & 9 th of April 2020
9.	Ms. Amandeep Kour, Munsiff Chenani	10 th & 11 th of April 2020

(B) District Court Staff:

Any court staff in distress, need or difficulty of any kind in District Udhampur shall seek the assistance of Sh. Ajay Kumar Sharma, Munsiff, District Mobile Magistrate (T) Udhampur, (M. No.7006034152 & e-mail: backhome. ajay@gmail. Com.)


(M.L. MANHAS) 26/3/2020
PR. DISTRICT & SESSIONS JUDGE
UDHAMPUR
District & Sessions Judge
UDHAMPUR

NO. 3272-85/PDSJU dated :26.03.2020

Copy to the :

1. Worthy Registrar General, High Court of J&K. Jammu;
2. Worthy Principal Secretary to Hon'ble the Chief Justice, High Court of J&K Jammu;
3. Worthy Secretary to Hon'ble Mr. Justice Rajesh Bindal, Administrative Judge for Distt Udhampur for information;
4. to 9. Addl. Distt. & Sessions Judge Udhampur, (CJM) Sub-Judge Udhampur, Sub-Judge Ramnagar, Munsiff Addl. Special Mobile Magistrate Udhampur, Munsiff DMM (Traffic) Udhampur, Munsiff/JMIC Udhampur, Munsiff JMJC Majalta & Munsiff Chenani for information and compliance;
10. SSP Udhampur for information with the direction to circulate among all the police stations under his jurisdiction;
11. All PPs/APPs for information;
12. President, Bar Association Udhampur for information.
13. Incharge NIC for uploading the same on the official website.


PR. DISTRICT & SESSIONS JUDGE
UDHAMPUR
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